

**Missing Chetak Helicopter****Robbery In Faridabad Branch of Dena Bank**

5907. SHRI GURUDAS KAMAT: Will the Minister of DEFENCE be pleased to state:

(a) whether a Chetak Helicopter has been missing after flying from Mangalore;

(b) whether there was no contact with ground control after it took off;

(c) the number of persons in the chopper; and

(d) the steps taken to search the helicopter?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Yes, Sir.

(b) The missing helicopter had maintained contact with the ground control at Mangalore for about 20 minutes after take off.

(c) There were two pilots and one technical sailor on board the helicopter.

(d) A number of Naval and Air Force aircraft/helicopters have been pressed into service for locating the wreckage of the missing helicopter. Simultaneously, parties of army and Naval personnel as well as village volunteers and Forest Guards are conducting searches on the ground. A Temporary Detachment has also been established by the Navy at Mangalore to coordinate the search operation. These search operations have been severely affected by incessant rain, low clouds and the thick foliage in the area. The search operations are still continuing.

5908. SHRI TARA CHAND KHANDELWAL: Will The Minister of FINANCE be pleased to state:

(a) whether there was a bank robbery in Dena Bank branch, Neelam Bata Road, Faridabad on June 17, 1991;

(b) if so, the details thereof;

(c) whether some of the employees and customers were killed in the encounter with robbers;

(d) if so, the details thereof;

(e) whether any compensation was paid to the employees and the amount paid so far;

(f) whether the next of kin of the customers who were killed while in bank for official transaction were also paid compensation?

(g) if not, the reasons therefor; and

(h) the time by which they are likely to be paid compensation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) There was an attempt of robbery at Faridabad branch of Dena Bank on 17th June, 1991.

(b) to (d). Three armed robbers made an unsuccessful attempt to loot the branch. On being resisted by the bank guard/other staff, the robbers fired indiscriminately and in the process the armed guard of the bank, an outsider and one culprit were killed. Besides, 4 staff members and 4 outsiders were injured. Remaining robbers fled. There was no loss of money.

(e) Rupees one lakh has been paid to the widows of the deceased bank employee.

(f) No, Sir.

(g) and (h) Dena Bank has reported that the outsider who died in this incident had come to meet one of the employees and was not a customer of the bank.

**Ladies special Buses on D.T.C.Routes**

5909. SHRI ANNA JOSHI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether a number of ladies special buses had been plying on many D.T.C.routes in Delhi for the last several years;

(b) if so the details thereof;

(c) whether the Delhi Transport Corporation has discontinued a number of routes out of them during the last one year;

(d) if so, the details thereof and the reasons therefor; and

(e) the steps taken or proposed to be taken to restart the discontinued ladies special bus services from the Kendriya Terminal?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (d). D.T.C. has been plying 137 ladies special trips on different routes in Delhi out of which five were discontinued due to low traffic offering during the last one year.

(e) There is no proposal at present to restart the discontinued trips because of low patronisation by the commuters and fleet constraints of DTC.

**Expansion of U.P. Link Road (Noida Road) Into Six Lane**

5910. SHRI V. SREENIVASAPRASAD: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government proposed to expand the U.P. Link Road (NOIDA Road) from four lane to six lane;

(b) if so, the detailed thereof; and

(c) the target date of completion of the work ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) Constitutionally, this Ministry is responsible for development and maintenance of National Highways only. All other roads/bridges are essentially the responsibility of the State Governments/Union Territories concerned. The road in questions is a State road and is to be executed by Delhi Administration. According to information received from them, it is proposed to widen the road from its Junction with National Highway 24 bypass to Chilla regulator (3.83 km) and to strengthen the existing road.

(c) Since the estimate is under consideration, it is too early to give the target date for completion of the work.

**Smuggling Activities Near Indian Shore**

5911. SHRI ARJUN SINGH YADAV: Will the Minister of FINANCE be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned: "Contraband looted-Pak Indian Smugglers at Loggerheads" appearing in the Indian Express dated August 13, 1991;